

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
GONTERMANN – PEIPERS (INDIA) LIMITED**

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	Gontermann – Peipers (India) Limited
2	Date of Incorporation of Corporate Debtor	27.12.1966
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata
4	Corporate Identity Number of Corporate Debtor	L27106WB1966PLC101410
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Diamond Harbour Road, Post- Pailan, 24 Pags(S) Kolkata 743512, West Bengal
6	Insolvency commencement date in respect of Corporate Debtor	11.12.2019 (as per order of NCLT, Kolkata, C.P.(I.B.) No. 1542/KB/2018 dated 11.12.2019)
7	Estimated date of closure of Insolvency Resolution Process	07.06.2020 (180 days from the Insolvency Commencement Date)
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Raj Singhania Registration No. : IBBI/IPA-001/IP-P00188/2017-2018/10367
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Registered Address: Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Registered Email id: rajsinghania_ca@yahoo.co.in
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional, if different from those given at sl. no. 9.	Apex Insolvency Professionals LLP Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Room No. 5A, Kolkata-700012 Email id: gpil.cirp@gmail.com
11	Last date for submission of claims	25.12.2019
12	Class of Creditors, If any, under clause (b) of sub section (6A) of section 21 of the IBC, 2016, ascertained by the Interim Resolution Professional	NIL
13	Names of Insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	a) Relevant Forms b) Details of Authorised Representatives are available at :	(a) Web Link : https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of a corporate insolvency resolution process of the **Gontermann – Peipers (India) Limited** vide order dated **11th December, 2019**.

The creditors of **Gontermann – Peipers (India) Limited** are hereby called upon to submit their claims with proof on or before **25th December, 2019** to the interim resolution professional at the address mentioned against entry no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 14.12.2019

Place : Kolkata



Raj Singhania
Raj Singhania
Interim Resolution Professional